

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No.329/2015  
OA No.4182/2014  
MA No.3656/2014

New Delhi this the 9<sup>th</sup> October, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)**  
**Hon'ble Shri Raj Vir Sharma, Member (J)**

1. The Central Govt. Hospital  
Radiographer Welfare Association  
E-34B, LIG Flats, G.T.B. Enclave,  
Delhi-110093  
Through its President Shri Manjit Rai Bhal.
2. Sh. S.K.Bhardwaj  
S/o Late Sh. H.S.Bhardwaj  
R/o XY-29, Sarojanji Nagar, New Delhi.  
(By Advocate: Shri Ramesh Rawat)

Versus

1. B.P.Sharma, the Secretary,  
Ministry of Health and Family Welfare,  
Nirman Bhawan, New Delhi.
2. Dr. Jagdish Prasad,  
The Director,  
Director General of Health Services,  
M/o Health and Family Welfare,  
Nirman Bhawan, New Delhi.
3. Dr. Rajpal, the Medical Superintendent,  
VMMC & Safdarjung Hospital, New Delhi. ....Respondents.  
(By Advocate: Shri Rajender Nischal & Shri V.S.R.Krishna)

**ORDER (ORAL)**

**Per Sudhir Kumar, Member (A):**

Learned counsel for the petitioners submits that in obedience of the observations made by the Delhi High Court in the Writ Petition filed by the respondents, against the interim order passed by this Tribunal, he is not pressing the present C.P., and seeks permission to withdraw the C.P. Therefore, the C.P. is dismissed as withdrawn. Notices issued earlier are discharged.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/